

Sl. No.	Name of the State/UT	Funds Deposited	No. of beneficiaries
30.	Chandigarh	1.765	353
31.	Dadar&Nagar Haveli	00.740	148
32.	Daman & Diu	**	**
33.	Delhi	**	**
34.	Lakshadweep	**	••
35.	Pondicherry	**	**
TOTAL		1815.626	363125

#### Retirement of KV Teachers and Principals

† \*198. SHRI GHANSHYAM CHANDRA KHARWAR:

SHRI D.RYADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Teachers and Principals of Kendriya Vidyalayas have been retired prejudicially, for their justified demands during the last five years;

(b) if so, the details of charges against these Teachers and Principals;

(c) whether allegation of going on strike without permission was also levelled against them; if so, the details thereof;

(d) whether it is a fact that permission is not required for going on strike; and

(e) if not, the number of strikes resorted to with permission under the Ministry of Human Resource Development during the last five years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir. As reported by KVS, no teachers or Principal has been retired prejudicially.

(b) Does not arise.

(c) The question does not arise since there has been no strike of teachers and Principals during the last five years.

† Original notice of the question was received in Hindi.

\*\*Information not received from States/UTs.

(d) and fe) As per CCS (Conduct) Rule 1964 no Government servant shall resort to or in any way abet any form of strike or coercion or physical duress in connection with any matter pertaining to his service or the service of any other Government Servant. These rules apply *mutatis-mutandis* to employees of Kendriya Vidyalayas Sangathan.

#### **Foundation grant to Manipur University**

199. SHRI RISHANG KEISHINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Manipur University has ever been granted Foundation grant since its establishment;

(b) if not, the reasons therefor; and

(c) whether Government would consider extending such a grant to the university?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) According to the information furnished by the University Grants Commission (UGC), the Commission does not have any scheme for providing foundation grant to the universities. However, UGC is releasing the admissible grants to Manipur University under its various plan schemes and an amount of Rs. 245.70 lakhs was released to Manipur University as general development grant during IX Plan Period.

#### **Deputation ists in SAI**

\*200. SHRI RAJNATH SINGH'SURYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the names and details of the deputationists presently working in the Sports Authority of India;

(b) how many of them have been given extension and how many times; and

(c) how many of them are the spouses/sons etc. of the senior officers?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) The details are indicated in Statement (See below).